

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
STARRED QUESTION NO. 204  
TO BE ANSWERED ON 18.12.2025**

**WELFARE FACILITIES FOR BOC WORKERS**

**204. MS. SWATI MALIWAL:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the number of transit accommodations, night shelters, mobile toilets and crèche facilities provided to registered Building and Other Construction (BOC) workers under the Model Welfare Scheme during the last three years, State/UT-wise and year-wise;**
- (b) the details of cess funds allocated, released and utilised for these facilities, State-wise, year-wise, for the last three years;**
- (c) the number of BOC workers who availed maternity benefits, educational assistance and health insurance, along with average and total disbursal amounts, year-wise/ State-wise; and**
- (d) whether any third-party audits or outcome assessments have been conducted on welfare delivery and if so, the findings thereof?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(DR. MANSUKH MANDAVIYA)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. \*204 FOR REPLY ON 18.12.2025 RAISED BY MS. SWATI MALIWAL WELFARE FACILITIES FOR BOC WORKERS**

**(a) to (c):** The Central Government is committed to protect and promote the welfare, social security, safety and health of building workers and other construction workers. The provisions related to the same have also been given in the Code on Social Security, 2020 (CoSS, 2020) and the Occupational Safety, Health and Working Conditions Code, 2020 (OSH & WC Code, 2020).

**Under the CoSS, cess is levied at the rate of not exceeding 2% but not less than 1% of total cost of construction incurred by employer. The cess is collected by the Local Authority or such other authority notified by the State Government and transferred to the State BOCW Welfare Board (Board) to fund the functioning of the Board. For the welfare and utilization of BOCW Cess fund, a Model Welfare Scheme, 2018 has been framed by the Central Govt which also includes the facility of Health and Maternity Cover, education, transit accommodation/hostel/labour shed/night shelter etc. These facilities are provided by the Board as per provisions of the Codes and Model Welfare Scheme.**

**As per data provided by the States/UTs, detailed statement on number of transit accommodations, night shelters, mobile toilets and crèche facilities provided to registered Building and Other Construction (BOC) workers and cess funds utilised for these facilities, during the last three years is placed at Annexure-I and State/UT wise detailed statement on number of BOC workers who availed maternity benefits, educational assistance and health insurance along with amount disbursed during the last three years is given at Annexure – II.**

**(d):** This Ministry in August 2019 had circulated the Framework for implementation of Social Audit of the Schemes notified for the building and other construction workers by the State BOCW Welfare Board, to all states and UTs with the request to conduct social audit. In response to above, Andhra Pradesh, Karnataka and Rajasthan conducted social audit of the scheme and the key finding of the audit is given below:-

- i) Enhance awareness and outreach of welfare schemes**
- ii) Simplification of registration of BOC workers and renewal process**
- iii) Improve accessibility for welfare schemes and maintaining transparency in the process**
- iv) Leverage technology for increasing efficiency**
- v) Focus on vulnerable groups**
- vi) promote financial and digital literacy**
- vii) strengthen grievance redressal**

**Annexure-I**

**ANNEXURE TO THE REPLY GIVEN ON PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 204 TO BE ANSWER ON 18.12.2025 RAISED BY MS. SWATI MALIWAL, HON'BLE MEMBER OF PARLIAMENT (RAJYA SABHA) REGARDING "WELFARE FACILITIES FOR BOC WORKERS".**

**Statement relating to State/UT wise number of Transit Accommodations (TA), Night Shelters (NS), Mobile Toilets (MT) and Crèche Facilities (CF) provided to registered Building and Other Construction (BOC) workers and cess funds utilised for providing the above facilities during last three years**

| Sr. No. | Name of State/UT BOCW Welfare Board | Total No. of TA/NS/MT/CF     | FY 2022-23                       | FY 2023-24                       | FY 2024-25                       |
|---------|-------------------------------------|------------------------------|----------------------------------|----------------------------------|----------------------------------|
|         |                                     |                              | Funds Utilized (Rupees in Crore) | Funds Utilized (Rupees in Crore) | Funds Utilized (Rupees in Crore) |
| 1       | <b>Andhra Pradesh</b>               | 0                            | 0                                | 0                                | 0                                |
| 2       | <b>Arunachal Pradesh</b>            | TA & NS=32                   | 19.15                            | 10.6                             | 6                                |
| 3       | <b>Assam</b>                        | TA & NS=1                    | 0                                | 1.4                              | 1.94                             |
| 4       | <b>Bihar</b>                        | 0                            | 0                                | 0                                | 0                                |
| 5       | <b>Chhattisgarh</b>                 | TA=8                         | 0                                | 0                                | 0                                |
| 6       | <b>Goa</b>                          | 0                            | 0                                | 0                                | 0                                |
| 7       | <b>Gujarat</b>                      | 0                            | 0                                | 0                                | 0                                |
| 8       | <b>Haryana</b>                      | NS=2<br>CF=10                | 0                                | 0.13                             | 0.1                              |
| 9       | <b>J&amp;K</b>                      | 0                            | 0                                | 0                                | 0                                |
| 10      | <b>Jharkhand</b>                    | 0                            | 0                                | 0                                | 0                                |
| 11      | <b>Karnataka</b>                    | TA=7<br>CF=147               | 100                              | 40                               | 30                               |
| 12      | <b>Kerala</b>                       | 0                            | 0                                | 0                                | 0                                |
| 13      | <b>Maharashtra</b>                  | 0                            | 0                                | 0                                | 0                                |
| 14      | <b>Manipur</b>                      | NS=8                         | 16.50                            | 11.89                            | 2.54                             |
| 15      | <b>Nagaland</b>                     | 0                            | 0                                | 0                                | 0                                |
| 16      | <b>Odisha</b>                       | TA=4                         | 0                                | 0                                | 23.96                            |
| 17      | <b>Punjab</b>                       | TA=4                         | 0                                | 0                                | 47.91                            |
| 18      | <b>Rajasthan</b>                    | CF=79                        | 0.025                            | 0                                | 0                                |
| 19      | <b>Sikkim</b>                       | TA=1                         | 0                                | 0                                | 1.29                             |
| 20      | <b>Telangana</b>                    | 0                            | 0                                | 0                                | 0                                |
| 21      | <b>Tripura</b>                      | 0                            | 0                                | 0                                | 0                                |
| 22      | <b>Uttar Pradesh</b>                | 0                            | 0                                | 0                                | 0                                |
| 23      | <b>Uttarakhand</b>                  | 0                            | 0                                | 0                                | 0                                |
| 24      | <b>Delhi</b>                        | 0                            | 7.49                             | 7.13                             | 5.83                             |
| 25      | <b>A &amp; N Island</b>             | 0                            | 0                                | 0                                | 0                                |
| 26      | <b>Chandigarh</b>                   | Mobile Creche van available. | 0.0069                           | 0.0064                           | 0.0049                           |

|    |   |      |   |       |   |
|----|---|------|---|-------|---|
| 27 | <b>Dadra &amp; Nagar<br/>Haveli and<br/>Daman &amp; Diu</b> | CF-2 | 0 | 0.197 | 0 |
| 28 | <b>Ladakh</b>   | 0    | 0 | 0     | 0 |

**ANNEXURE TO THE REPLY GIVEN ON PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 204 TO BE ANSWER ON 18.12.2025 RAISED BY MS. SWATI MALIWAL, HON'BLE MEMBER OF PARLIAMENT (RAJYA SABHA) REGARDING "WELFARE FACILITIES FOR BOC WORKERS".**

**Statement relating to State/UT wise detailed statement on number of BOC workers who availed maternity benefits, educational assistance and health insurance along with amount disbursed during last three years**

| Sr. No. | Name of State/UT BOCW Welfare Board | No. of BOC workers availed Maternity Benefits from 2022-23 to FY 2024-25 | Amount disbursed during FY-2022-23 to FY 2024-25 (Rupees in Crores) | No. of BOC workers availed educational assistance from 2022-23 to FY 2024-25 | Amount disbursed during FY-2022-23 to FY 2024-25 (Rupees in Crores) | No. of BOC workers availed Health Insurance from 2022-23 to FY 2024-25 | Amount disbursed during FY-2022-23 to FY 2024-25 (Rupees in Crores) |
|---------|-------------------------------------|--|---|--|---|--|---|
| 1       | <b>Andhra Pradesh</b>               | 0  | 0   | 0  | 0   | 0  | 0   |
| 2       | <b>Arunachal Pradesh</b>            | 57   | 0.02  | 2095   | 4.88  | 61   | 0.02  |
| 3       | <b>Assam</b>                        | 26   | 0.052   | 88142  | 50.81   | 12342  | 8.81  |
| 4       | <b>Bihar</b>                        | 18797  | 58.61   | 110  | 0.12  | 0  | 0   |
| 5       | <b>Chhattisgarh</b>                 | 101747   | 200.49  | 595358   | 340.69  | 0  | 0   |
| 6       | <b>Goa</b>                          | 0  | 0   | 85   | 0.018   | 0  | 0   |
| 7       | <b>Gujarat</b>                      | 14744  | 24.6  | 127100   | 128.26  | 260338   | 38.32   |
| 8       | <b>Haryana</b>                      | 3063   | 11.19   | 435996   | 1992.83   | 0  | 0   |
| 9       | <b>J&amp;K</b>                      | 0  | 0   | 904916   | 477.68  | 854  | 0.04  |
| 10      | <b>Jharkhand</b>                    | 16680  | 25.01   | 72603  | 47.29   | 78   | 0.059   |
| 11      | <b>Karnataka</b>                    | 12635  | 46.01   | 1170248  | 791.84  | 2008602  | 633.88  |
| 12      | <b>Kerala</b>                       | 1890   | 2.83  | 22012  | 2.72  | 0  | 0   |
| 13      | <b>Maharashtra</b>                  | 22641  | 39.3  | 1029705  | 1408.47   | 0  | 0   |
| 14      | <b>Manipur</b>                      | 27   | 0.0162  | 88513  | 95.53   | 0  | 0   |
| 15      | <b>Nagaland</b>                     | 499  | 0.30  | 34967  | 35.89   | 588  | 3.04  |
| 16      | <b>Odisha</b>                       | 7976   | 8.01  | 74492  | 48.43   | 0  | 0   |
| 17      | <b>Punjab</b>                       | 500  | 0.48  | 67976  | 187.94  | 318273   | 30.12   |
| 18      | <b>Rajasthan</b>                    | 15153  | 15.23   | 793161   | 845.53  | -  |   |
| 19      | <b>Sikkim</b>                       | 62   | 0.15  | 4  | 0.04  | 0  | 0   |
| 20      | <b>Telangana</b>                    | 108416   | 325.69  | 0  | 0   | 73244  | 185.66  |
| 21      | <b>Tripura</b>                      | 13   | 0.009   | 37549  | 14.93   | 0  | 0   |

|           |   |      |        |       |        |      |      |
|-----------|---|------|--------|-------|--------|------|------|
| <b>22</b> | <b>Uttar Pradesh</b>                                | 0    | 0      | 0     | 0      | 0    | 0    |
| <b>23</b> | <b>Uttarakhand</b>                                  | 491  | 0.30   | 10609 | 3.77   | 0    | 0    |
| <b>24</b> | <b>Delhi</b>  | 2548 | 7.64   | 317   | 3.00   | 0    | 0    |
| <b>25</b> | <b>A &amp; N Island</b>                             | 737  | 83.2   | 20112 | 1583.5 | 0    | 0    |
| <b>26</b> | <b>Chandigarh</b>                                   | 168  | 0.3528 | 4212  | 7.00   | 0    | 0    |
| <b>27</b> | <b>Dadra &amp; Nagar Haveli and Daman &amp; Diu</b> | 530  | 1.77   | 2998  | 2.8    | 3571 | 1.02 |
| <b>28</b> | <b>Ladakh</b>                                       | 0    | 0      | 4754  | 3.72   | 0    | 0    |

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